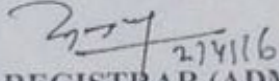


RAJASTHAN HIGH COURT, JODHPUR

NOTICE

There will be a reference on Monday, the 4<sup>th</sup> of April, 2016 at 3.45 P.M. in the Court of Hon'ble the Chief Justice at Jodhpur in the memory of Late Hon'ble Mr. Justice Rajesh Balia, Former Judge, Rajasthan High Court and Former Chief Justice, Patna High Court. All the Hon'ble Judges and learned Advocates may please assemble.

BY ORDER

  
REGISTRAR (ADMN.)

AGENDA

Speech by :-

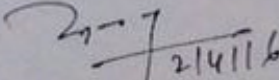
1. Hon'ble Mr. Justice Govind Mathur
  2. Advocate General /Additional Advocate General.
  3. Chairman/ Representative, Bar Council, Rajasthan, Jodhpur.
  4. The President, Raj. High Court Advocates' Association, Jodhpur
  5. The President, Raj. High Court Lawyers' Association, Jodhpur
- Silence for two minutes.

No. Gen/XIX/Misc/2016/ 466

Dated 02/04/16

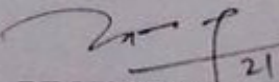
Copy forwarded to the following for information and necessary action.

1. The Principal Secretary to Govt., Law Department-cum-Legal Remembrance, Raj., Jaipur.
2. The Registrar General, Rajasthan High Court, Jodhpur.
3. The Registrar (Vigilance)/(Admn.)/(Rules)/(Classi.)/(Exam.) & Officer on Special Duty, Rajasthan High Court, Jodhpur.
4. The Registrar (Admn.)/(Vigilance)/(Writs)/(Classi.), Rajasthan High Court, Jaipur Bench, Jaipur.
5. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
6. The District & Sessions Judge, Jodhpur Metropolitan and Jodhpur District with a spare copy at with request to circulate the same amongst all the Judicial Officers posted in their Judgeship Jodhpur for attending the reference.
7. The Special Judge, C.B.I./Family Court/District Consumer Forum/N.D.P.S./A.C.D., Jodhpur
8. The Judge, Industrial Tribunal-cum-MACT/EC Act Cases, Jodhpur.
9. The Registrar, Central Administrative Tribunal, Jodhpur
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. The Advocate General/Additional Advocate General, Jodhpur.
12. Government Advocate Office, Jodhpur.
13. The Chairman/Vice Chairman/Member/Secretary, Bar Council of Rajasthan, Jodhpur
14. The Deputy Secretary, Raj. High Court Legal Service Committee, Jodhpur.
15. The President, Raj. High Court Advocates' Association, Jodhpur.
16. The President, Raj. High Court Lawyers Association, Jodhpur.
17. The Deputy Registrar (Judl.)/All Sr. Deputy Registrars/Dy. Registrars, (Confidential)/(Admn.)/(Accounts)/(Protocol)/(Records)(Exam.), Rajasthan High Court, Jodhpur.
18. All Assistant Registrars/All Courts Masters /Sr. A.O./Sr. Librarian/Court Officer/Admn. Officers Judicial/A.A.O's, Rajasthan High Court, Jodhpur.
19. Official Liquidator, B/75-A, Rajendra Marg, Jaipur
20. The Editor, ILR, Rajasthan Series, Raj. High Court, Jodhpur.
21. Notice Board.

  
REGISTRAR (ADMN.)

Copy also to :

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Mr./Dr./Mrs./Miss/Kumari Justice \_\_\_\_\_ Judge, Rajasthan High Court, Jodhpur to be placed before His / Her Lordship with the request that the Court will rise at 3.30 p.m. to facilitate arrangements.

  
REGISTRAR (ADMN.)